

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 6

CA(CAA) No. 15/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF:

Kapo Footwears Private Limited

...Applicant Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Kartikeya Goel, Advocate

ORDER

A date is requested by learned counsel for the applicant for making compliance of order dated 19.04.2024. Let the same be done within one week. List the matter on 14.06.2024.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM